

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 64/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Shrishalibhadra Infraspac Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Durgaprasad Bojari	Advocate i/b PDS Legal	

COMMON ORDER

CSA No. 62/230-232/NCLT/MB/MAH/2017

CSA No. 63/230-232/NCLT/MB/MAH/2017

CSA No. 64/230-232/NCLT/MB/MAH/2017

CSA No. 65/230-232/NCLT/MB/MAH/2017

At the request of the parties, list this matter for hearing on 01.03.2017.

Sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)